

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.263/2001 In
O.A. NO.2827/1997

(23)

New Delhi this the 11th day of December, 2001

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Shri Prem Nath Kapoor
Deputy Director Estt.II(Retd.)
Research, Designs & Standards
Organisation, Lucknow,
R/o A.C. 924, Vasant Kunj,
New Delhi-110070.

-Applicant

(Applicant present in person)

Versus

Union of India & Others through

1. Shri R.K. Singh,
Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi-110 001

2. Shri Hari Mohan
Director General,
Research, Designs & Standards Organisation,
Lucknow-226011.

-Respondents

(By Advocate: Shri Yashpal, proxy for
Shri V.S.R. Krishna)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

The applicant has stated that he has been accorded the relief claimed by him and that he does not have any grievance now. The C.P. is dismissed as having become infructuous. Notices issued to the respondents are discharged.

Kul

(Kuldip Singh)
Member (J)

V.K. Majotra

(V.K. Majotra)
Member (A)

cc.